

THE MYSORE STATE LEGISLATURE (DELEGATION OF POWERS)
REPEAL ACT, 2002

No. 57 OF 2002

[17th December, 2002.]

An Act to repeal the Mysore State Legislature (Delegation of Powers)
Act, 1971.

BE it enacted by Parliament in the Fifty-third Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Mysore State Legislature (Delegation of Powers) Repeal Act, 2002.

Repeal of
Act 23 of
1971.

2. The Mysore State Legislature (Delegation of Powers) Act, 1971 is hereby repealed.